

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. C.P.(IB)-626(MB)/2022

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

NAME OF THE PARTIES: Xanadu Realty Private Limited
V/s
Spenta Enclave Private Limited

APPEARANCE :

FOR THE OPERATIONAL CREDITOR : Absent

FOR THE CORPORATE DEBTOR : Mr. Jamsheed Master

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.03.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)